COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

IA NO. 1641 OF 2018 IN DFR NO. 3294 OF 2018

Dated: 24th January, 2019

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

M/s Hanumantha Rao Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. K. Radha

Counsel for the Respondent(s) : Mr. Balaji Srinivasan

Ms. Pallavi Sengupta

Mr.Mayank Kshivsagar for R-2 & R-4

<u>ORDER</u>

IA NO. 1641 OF 2018

(Appl. for condonation of delay in filing the appeal)

We have heard the learned counsel appearing for the Appellant and the learned counsel appearing for the Respondent.

The learned counsel appearing for the Appellant submitted that, there is a delay of 194 days in filing the Appeal. Further, he pointed out and submitted that, in the light of the submissions made and the reasoning given at Paragraph Nos. 17 to 20 of the application, the delay has been explained satisfactorily and sufficient cause has been shown in the application. The same may kindly be accepted and delay in filing the Appeal may kindly be condoned and the instant application may kindly be allowed in the interest of justice and equity.

Per-contra, learned counsel appearing for Respondent Nos. 2 & 4 inter-alia contended and submitted that in the light of the statement made and the reasons given

in Paragraph Nos.17 to 20, the same may kindly be accepted. An appropriate order may kindly be passed.

In the light of the submissions made by the learned counsel appearing for the Appellant and after perusal of the reasoning given in Paragraph Nos. 17 to 20 of the application, explaining the delay in filing the Appeal, the Appellant has explained the delay satisfactorily in the application and sufficient cases has been shown. The same was accepted and the delay in filing the Appeal is condoned. IA is allowed.

DFR NO. 3294 OF 2018

Registry is directed to number the appeal and list the matter for admission on **31.01.2019**.

(Ravindra Kumar Verma)
Technical Member
Bn/kt

(Justice N.K. Patil) Judicial Member